

No.: 50/ESTT./HCS

Date: - 10.12.2025

$\underline{N-O-T-I-F-I-C-A-T-I-O-N}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of Data Entry Operator-cum-Clerk being held by Ms. Chezing Lhamu Chankapa to that of **Head Assistant** in **Level-11** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No.
Dated: 10.12.2025
Copy to:-

1. Ms. Chezing Lhamu Chankapa

 Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
 Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High

Court of Sikkim, Gangtok

3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok

4. Central Project Coordinator, High Court of Sikkim

5. Registrar, High Court of Sikkim

6. Registrar(Judicial Service), High Court of Sikkim

7. Chief Accounts Officer, High Court of Sikkim

- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 9. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
- 10. Secretary, Department of Personnel, Government of Sikkim
- 11. All Section In-charge, High Court of Sikkim, Gangtok
- 12. Personal file
- 13. File and
- 14. Guard file

Joint Registrar